



Further Mr. Vijay Kumar-III, Sessions Judge Seraikella, Kharsawan is directed to rise up to the occasion to prove himself worthy to hold the Court of the Sessions Judge and conclude the trial within six months from the date of receipt of this order by him by conducting day to day trial of the case in terms of the earlier order passed in this case.

In view of the said report, six months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

The report must be submitted within four weeks.

List this case after receipt of the report.

**(Anil Kumar Choudhary, J.)**

Pappu/